

CONTINUED FROM PART- 2

INTRODUCTION

In view of the recent amendment made in the Designs (Amendment) Rules, 2008 with effect from 17/06/2008, Publication of the matter relating to Designs is being published in the Official Journal of The Patent Office. This Journal is being published on weekly basis on every Friday covering the various proceedings on Designs as required according to the provisions of under Rule 22, 25, 27 and 39 of the Design (Amendment) Rules, 2008. All the enquiries on this Official Journal and other information as required by the public should be addressed to the Controller General of Patents, Designs & Trade Marks. Suggestions and comments are requested from all quarters so that the content can be enriched.

CANCELLATION PROCEEDINGS
under Section 19(1) of the Designs Act, 2000 &
Designs Rules, 2001 as amended by (Amendment) Rules, 2008

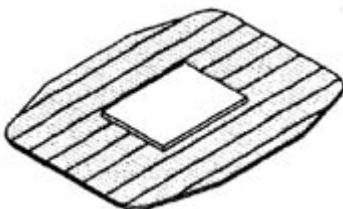


Raymond Limited of Plot No.156/H.No.2, Village Zadgaon, Ratnagiri, Maharashtra-415612 filed an application on 12/4/2010 for cancellation of registration of registered Design No. 207863 under class 09-03 titled as 'Box' in the name of Pragati Offset Private Limited.

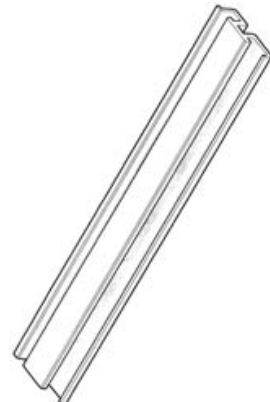
CANCELLATION PROCEEDINGS
under Section 19 of the Designs Act, 2000

The Ld. Asstt. Controller of Patents & Designs passed an order on 16/6/2010 to dismiss the petition filed by M/s. S.N. Kappor Exports, Khawasji Ka Bagh, Amer Road, Jaipur-302002 on 12/4/2006 for cancellation of registration of the registered Design No. 193815 dated 20/11/2003 under class 06-11 titled as 'Carpet' in the name of Mahesh Kumar Choudhary & Basu Devi Choudhary, both Indian partners, trading as M/s. Saraswati Exports, an Indian partnership firm of 3 Ganesh Colony, behind Golimar Garden, Amer Road, Jaipur-302002, Rajasthan, India.

REGISTRATION OF DESIGNS

The following designs have been registered. They are now open for public inspection. In the following each entry the Date of Registration is shown. The Priority Number, Priority Date and Priority Country are also shown.



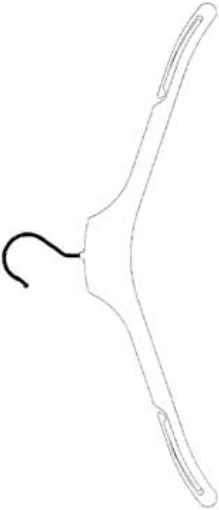
Design Number	207393		
Class	24-04		
1)3M Innovative Properties Company 3M Center, Saint Paul, Minnesota 55133-3427, USA			
Date of Registration	12/12/2006		
Title	Bandage		
Priority			
Priority Number	Date	Country	
29/261,303	12/06/2006	U.S.A.	
Design Number	207401		
Class	09-03		
1)Soremartec S. A. 1Arc-en-Ciel 102, B-6700 Schoppach Arlon, Belgium			
Date of Registration	13/12/2006		
Title	Packaging for Food Products		
Priority			
Priority Number	Date	Country	
000549548	23/06/2006	OHIM	
Design Number	209791		
Class	13-03		
1)Annapurna Mechatronics Pvt. Ltd. 1-59/A, Moosapet, Sanathnagar, Hyderabad 500018, A.P., India			
Date of Registration	18/04/2007		
Title	Over Load Protector & Positive Temperature Coefficient Resister		
Priority NA			

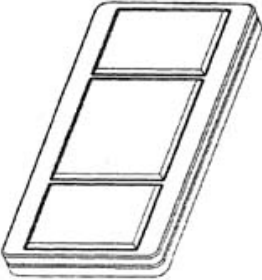
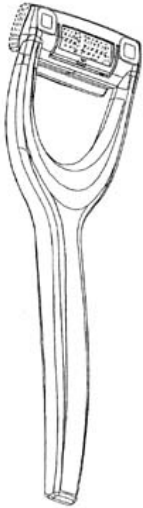

Design Number	209872		
Class	07-99		
1)Jyoti Minerals Pvt. Ltd., 509-A, International Trade Tower Nehru Place, Delhi-110019			
Date of Registration	25/04/2007		
Title	Knife		
Priority NA			
Design Number	211381		
Class	08-07		
1)Savio SPA Via Torino, 25 (S.S.N. 25), I-10050 Chiusa San Michele, (Torino), Italy.			
Date of Registration	26/07/2007		
Title	Drive Rod For Doors And Windows		
Priority			
Priority Number	Date	Country	
660295	29/01/2007	OHIM	
Design Number	211955		
Class	11-01		
1)PUNITA TRRIKHA S-69, GREATER KAILASH, PART-1, NEW DELHI-110048 2)Punita Trrikha			
Date of Registration	20/08/2007		
Title	Ear Ring Set		
Priority NA			




Design Number	211956		
Class	11-01		
1)PUNITA TRRIKHA S-69, GREATER KAILASH, PART-1, NEW DELHI-110048	2)Punita Trrikha		
Date of Registration	20/08/2007		
Title	Ear Ring Set		
Priority NA			
Design Number	213068		
Class	19-06		
1)Sanford, L.P., 2707 Butterfield Road, Oak Brook, Illinois 60523, USA			
Date of Registration	26/10/2007		
Title	Writing Instrument		
Priority			
Priority Number	Date	Country	
29/286,180	26/04/2007	U.S.A.	
Design Number	214124		
Class	07-02		
1)Avanti Overseas Pvt. Ltd., D-37, South Extn. Part-11, New Delhi-110 049, India.			
Date of Registration	07/01/2008		
Title	Bowl		
Priority NA			

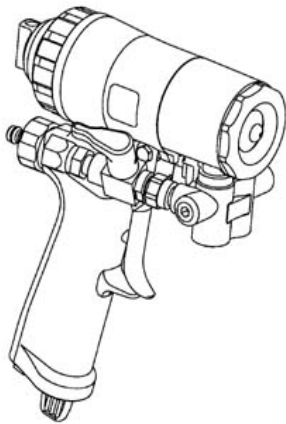
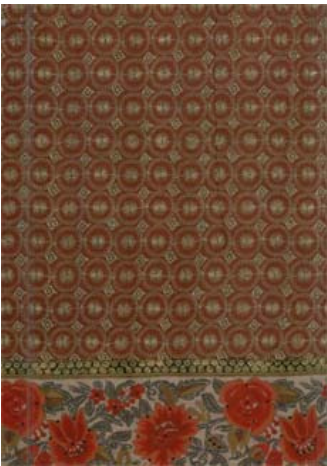

Design Number	214548		
Class	21-01		
1)Volkswagen AG, Brieffach 1701/0, 38436 Wolfburg, Germany.			
Date of Registration	05/02/2008		
Title	Toy Car		
Priority			
Priority Number	Date	Country	
000769948	06/08/2007	OHIM	
Design Number	216571		
Class	12-15		
1)Sumitomo Rubber Industries, Ltd., 6-9, Wakinohama-Cho, 3-Chome, Chuo-Ku, Kobe, 651-0072, Japan.			
Date of Registration	09/06/2008		
Title	Tire for Automobile		
Priority			
Priority Number	Date	Country	
2008-005856	10/03/2008	Japan	
Design Number	216939		
Class	12-05		
1)Inventio AG., Postfach 6052 Hergiswil, Switzerland.			
Date of Registration	30/06/2008		
Title	Connecting Element for Connecting a Belt to a Structure		
Priority NA			



Design Number	217042			
Class	20-02			
1)Swatch AG (Swatch SA) (Swatch Ltd)., Jakob-Stampfli-Strasse 94, Beil/Bienne, Switzerland.				
Date of Registration	08/07/2008			
Title	Display			
Priority				
Priority Number	Date	Country		
DM/069 638	08/01/2008	WIPO		
Design Number	217409			
Class	01-01			
1)Nakan, Harold Brian No. 11 Strathearn Avenue, Camps Bay, 8001, South Africa				
Date of Registration	29/07/2008			
Title	Bread Roll			
Priority				
Priority Number	Date	Country		
A2008/00127	29/01/2008	South Africa		
Design Number	217849			
Class	09-01			
1)Soci©t© des Produits Nestl© S.A. 1800 Vevey, Canton of Vaud, Switzerland				
Date of Registration	14/08/2008			
Title	Bottle			
Priority				
Priority Number	Date	Country		
134951	18/02/2008	Switzerland		

Design Number	218274		
Class	03-01		
1)Ravissant Pvt. Ltd., 50-51, Commercial Complex, New Friends Colony, New Delhi-110065, India			
Date of Registration	01/09/2008		
Title	Box		
Priority NA			
Design Number	218289		
Class	03-01		
1)Ravissant Pvt. Ltd., 50-51, Commercial Complex, New Friends Colony, New Delhi-110065, India			
Date of Registration	01/09/2008		
Title	Box		
Priority NA			
Design Number	218947		
Class	06-08		
1)Mainetti (UK) Limited Annfield Estate, Oxnam Road, Jedburgh, Roxburghshire, Scotland, TD8 6NN, UK			
Date of Registration	03/10/2008		
Title	Garment Hanger		
Priority			
Priority Number	Date	Country	
4007073	07/04/2008	U.K.	




Design Number	218974		
Class	14-03		
1) Lutron Electronics Company, Inc., 7200 Suter Road Coopersburg, Pennsylvania 18036-1299, USA			
Date of Registration	03/10/2008		
Title	Remote Control Device		
Priority			
Priority Number	Date	Country	
29/306,223	04/04/2008	U.S.A.	
Design Number	219342		
Class	28-03		
1) Knowledge & Merchandising Inc., Hardware Limited Unit 17-19 Chiltern Court, Asheridge Road Industrial Estate, Asheridge Road, Chesham, Buckinghamshire, HP5 2PX, UK			
Date of Registration	20/10/2008		
Title	Razor Handle		
Priority			
Priority Number	Date	Country	
000923271-0001	23/04/2008	OHIM	
Design Number	219593		
Class	11-01		
1) De Beers Centenary AG Alpenstrasse 5, 6000 Luzern 6, Switzerland			
Date of Registration	07/11/2008		
Title	Bangle Bracelet		
Priority			
Priority Number	Date	Country	
000963673	02/07/2008	OHIM	


Design Number	219594		
Class	11-01		
1)De Beers Centenary AG Alpenstrasse 5, 6000 Luzern 6, Switzerland			
Date of Registration	07/11/2008		
Title	Ring		
Priority			
Priority Number	Date	Country	
000963673	02/07/2008	OHIM	
Design Number	219598		
Class	11-01		
1)De Beers Centenary AG Alpenstrasse 5, 6000 Luzern 6, Switzerland			
Date of Registration	07/11/2008		
Title	Earring		
Priority			
Priority Number	Date	Country	
000963673	02/07/2008	OHIM	
Design Number	219697		
Class	08-01		
1)Sandvik Intellectual Property AB SE-811 81 Sandviken, Sweden			
Date of Registration	14/11/2008		
Title	Tool		
Priority			
Priority Number	Date	Country	
29/318,344	19/05/2008	U.S.A.	


Design Number	219700			
Class	23-01			
1)Graco Minnesota Inc., 88 11th Avenue NE, Minneapolis, Minnesota 55413-1894, USA				
Date of Registration	14/11/2008			
Title	Spray Applicator			
Priority				
Priority Number	Date	Country		
29/318,501	21/05/2008	U.S.A.		
Design Number				
219707				
Class	05-05			
1)Charming Apparels (P) Ltd., 402-405, 1st Floor, Main Road, Chandni Chowk, Delhi-110006, India				
Date of Registration	17/11/2008			
Title	Textile Fabric			
Priority NA				
Design Number				
219748				
Class	09-03			
1)Colgate-Palmolive Company 300 Park Avenue, New York, NY 10022, USA				
Date of Registration	18/11/2008			
Title	Container			
Priority				
Priority Number	Date	Country		
29/319,169	05/06/2008	U.S.A.		


Design Number	219885		
Class	14-03		
1)Nokia Corporation., Keilalahdentie 4, Fin-02150 Espoo, Finland.			
Date of Registration	27/11/2008		
Title	Handset		
Priority			
Priority Number	Date	Country	
29/325,309	29/09/2008	U.S.A.	
Design Number	219966		
Class	14-03		
1)Nokia Corporation Keilalahdentie 4 Fin-02150 Espoo Finland			
Date of Registration	01/12/2008		
Title	Headset Control Unit		
Priority			
Priority Number	Date	Country	
29/319, 717	13/06/2008	U.S.A.	
Design Number	220001		
Class	19-02		
1)Plus Stationary Corporation 1-28, Toranomom 4-Chome, Minato-Ku, Tokya, Japan			
Date of Registration	04/12/2008		
Title	Hole Punch		
Priority			
Priority Number	Date	Country	
2008-017594	08/07/2008	Japan	

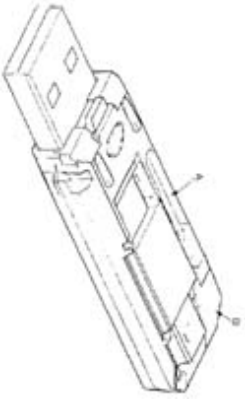


Design Number	220002		
Class	23-99		
1)Danfoss Tianjin Ltd. Wuqing Development Area of Tianjin New Technology Industrial Park, Tianjin, China 2)Danfoss Tianjin Ltd.,			
Date of Registration	04/12/2008		
Title	Sight Glass Assembly		
Priority			
Priority Number	Date	Country	
200830129437.0	22/07/2008	China	
Design Number	220003		
Class	23-99		
1)Danfoss Tianjin Ltd., Tianjin New Technology Industrial Park, Tianjin, China			
Date of Registration	04/12/2008		
Title	Sight Glass Assembly		
Priority			
Priority Number	Date	Country	
200830129436.6	22/07/2008	China	
Design Number	220043		
Class	24-02		
1)Optomed Oy Hallituskatu 13-17 D 96, FI-90100 Oulu, Finland			
Date of Registration	09/06/2008		
Title	Handheld Device for Ophthalmoscopic, Otosopic and Dermatoscopic Imaging		
Priority			
Priority Number	Date	Country	
000952916-0002	09/06/2008	OHIM	




Design Number	220159		
Class	14-03		
1)Motorola, Inc. 1303 East Algonquin Road, Schaumburg, Illinois 60196, USA			
Date of Registration	12/12/2008		
Title	Communication Device		
Priority			
Priority Number	Date	Country	
29/319,881	17/06/2008	U.S.A.	
Design Number	220199		
Class	02-02		
1)RBK International Academy Indian Oil Nagar, Ghatkopar-Mankhurd Link Road, Chember, Mumbai-400088, Mahatashtra, India			
Date of Registration	15/12/2008		
Title	Short Pant		
Priority NA			
Design Number	220204		
Class	02-02		
1)RBK International Academy Indian Oil Nagar, Ghatkopar-Mankhurd Link Road, Chember, Mumbai-400088, Mahatashtra, India			
Date of Registration	15/12/2008		
Title	Blazer		
Priority NA			

Design Number	220493	
Class	02-04	
1)M/s Mascot International 87/110, Bhannana Purwa Kanpur-208003, U.P., India		
Date of Registration	26/12/2008	
Title	Sole for Footwear	
Priority NA		

Design Number	220496	
Class	13-03	
1)M/s. Choice Industries #40, Muniappan Street, Kondithope, Chennai 600079, Tamil Nadu, India		
Date of Registration	26/12/2008	
Title	Flex Cable Box	
Priority NA		

Design Number	220497	
Class	13-03	
1)M/s. Choice Industries #40, Muniappan Street, Kondithope, Chennai 600079, Tamil Nadu, India		
Date of Registration	26/12/2008	
Title	Flex Cable Box	
Priority NA		

Design Number	220655	
Class	14-02	
1)Singim International Corp., 13F, No. 192, Sec.2, Chung Hsin Road, Hsin Tien, Taipei Hsien, Taiwan, R.O.C.,		
Date of Registration	02/01/2009	
Title	Card Reader	
Priority NA		
Design Number	220665	
Class	13-02	
1)Su-Kam Power Systems Ltd., Plot No. WZ-1401/2, Nangal Raya, New Delhi-110 046, India.		
Date of Registration	05/01/2009	
Title	Battery	
Priority NA		
Design Number	220684	
Class	10-06	
1)B. D.Industries., 5, Raj Rajeshwari Road, Opposite Naval Stores Main Gate, LBS Marg, Narayan Nagar, Ghatkopar, (W) Mumbai-400086, Maharashtra, India.		
Date of Registration	06/01/2009	
Title	Road Safety Device	
Priority NA		

Design Number	220693		
Class	10-06		
1)B. D.Industries., 5, Raj Rajeshwari Road, Opposite Naval Stores Main Gate, Lbs Marg, Narayan Nagar, Ghatkopar, (W) Mumbai-400086, Maharashtra, India.			
Date of Registration	06/01/2009		
Title	Road Safety Device		
Priority NA			
Design Number	220795		
Class	14-03		
1)Nokia Corporation., Keilalahdentie 4, Fin-02150 Espoo, Finland.			
Date of Registration	15/01/2009		
Title	Handset		
Priority			
Priority Number	Date	Country	
29/321,569	18/07/2008	U.S.A.	
Design Number	220916		
Class	23-01		
1)Klaus Waren Fixtures Pvt. Ltd., 285, Paek View, 1St Floor, Flat No. 9, B.A.K Anjan Marg, Opp. Napoo Garden, Matunga (Central Railway) (E), Mumbai-400 019, Maharashtra, India.			
Date of Registration	23/01/2009		
Title	Two Way Toilet Tap.		
Priority NA			

Design Number	220976	
Class	13-01	
1)Honda Motor Co., Ltd., 1-1, Minami-Aoyama 2-Chome, Minato-Ku, Tokyo, Japan.		
Date of Registration	30/01/2009	
Title	Generator	
Priority		
Priority Number	Date	Country
2008-019931	01/08/2008	Japan



Design Number	221016	
Class	12-11	
1)Honda Motor Co., Ltd., 1-1, Minami-Aoyama 2-Chome, Minato-Ku, Tokyo 107-8556, Japan.		
Date of Registration	02/02/2009	
Title	Front Top Cover for Motor Scooters	
Priority		
Priority Number	Date	Country
2008-020394	06/08/2008	Japan




Design Number	221055	
Class	05-06	
1)Leo Traders # 6/1338, Asari Colony, Satchiapuram, Sivakasi West 626124, Tamil Nadu, India		
Date of Registration	29/01/2009	
Title	Paper Banana Leaf	
Priority NA		



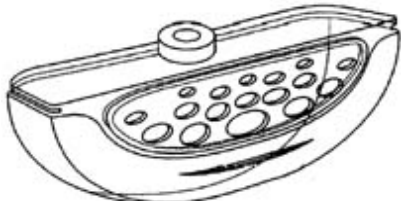
Design Number	221110		
Class	26-03		
1)Crompton Greaves Limited, 6th Floor, CG House, Dr Annie Besant Road, Worli, Mumbai 400030, Maharashtra, India			
Date of Registration	09/02/2009		
Title	Lighting Fixture		
Priority NA			
Design Number	221195		
Class	15-02		
1)Weir Minerals Australia Ltd., 1 Marden Street, Artarmon, New South Wales 2064, Australia.			
Date of Registration	13/02/2009		
Title	Expeller Ring for Pump		
Priority			
Priority Number	Date	Country	
13893/2008	14/08/2008	Australia	
Design Number	221198		
Class	15-02		
1)Weir Minerals Australia Ltd., 1 Marden Street, Artarmon, New South Wales 2064, Australia.			
Date of Registration	13/02/2009		
Title	Pump Intake Component		
Priority			
Priority Number	Date	Country	
13902/2008	14/08/2008	Australia	

Design Number	221243	
Class	23-02	
1)Hindustan Sanitaryware & Industries Limited., Bahadurgarh-124507, Haryana, India.		
Date of Registration	16/02/2009	
Title	Cistern	
Priority NA		
Design Number	221682	
Class	05-05	
1)Charming Apparels (P) Ltd., 402-405, 1st Floor, Main Road, Chandni Chowk, Delhi-110006, India		
Date of Registration	16/03/2009	
Title	Textile Fabric	
Priority NA		
Design Number	221723	
Class	08-99	
1)Crompton Greaves Limited, 6th Floor, CG House, Dr Annie Besant Road, Worli, Mumbai 400030, Maharashtra, India		
Date of Registration	17/03/2009	
Title	Elcetric Motor Endshield	
Priority NA		


Design Number	221734	
Class	23-02	
1)Hansgrohe AG., Austr. 5-9, D-77761 Schiltach, Germany.		
Date of Registration	17/03/2009	
Title	Holder for a Roll of Toilet Paper	
Priority		
Priority Number	Date	Country
001007314-0010	23/09/2008	OHIM



Design Number	221778	
Class	09-01	
1)Reckitt Benckiser Inc. Morris Corporate Center IV, 399 Interpace Parkway, Parsippany, New Jersey 07054, USA		
Date of Registration	19/03/2009	
Title	Refill Cartridge	
Priority		
Priority Number	Date	Country
29/324763	19/09/2008	U.S.A.



Design Number	221787	
Class	23-01	
1)Hansgrohe AG., Austr. 5-9, D-77761 Schiltach, Germany.		
Date of Registration	19/03/2009	
Title	Grip for a Sanitary Fitting	
Priority		
Priority Number	Date	Country
001011415-0018	26/09/2008	OHIM



Design Number	221788	
Class	12-08	
1) Bayerische Motoren Werke Aktiengesellschaft Petuelring 130, 80809, Munich, Germany		
Date of Registration	19/03/2009	
Title	Motor Vehicle	
Priority		
Priority Number	Date	Country
DE 402008004694.3	26/09/2008	Germany

